

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 375 OF 2018 &
IA NO. 1811 OF 2018**

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

JSW Energy Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. Anup Jain
Ms. S. Rama for R-2
Ms. Raveena Dhamija for R-7

ORDER

Objections of those respondents who have not yet filed objections are taken as nil.

Rejoinder, if any, shall be filed within four weeks' time i.e. on or before 26.08.2019 after duly serving advance copy to the other side.

Interim order, if any, shall continue till the next date of hearing.

List the matter on **16.09.2019**. In the meantime, pleadings be completed.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj